

Calcutta High Court (Appellate Side)

Peonbook Report From 24-06-2021 To 24-06-2021 For (All) Maincase & (All)

Pending : 61 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	WPA(H)/45/2021	24-06-2021	DIPEN BARMAN VS STATE OF WEST BENGAL AND ORS.	ASOK BANERJEE
2	WPA(P)/182/2021	24-06-2021	COURT ON ITS OWN MOTION RE ILLEGAL ENCROACHMENT IN THE BED OF TEESTA AND KOROLA RIVER VS NA	NA
3	WPA(P)/183/2021	24-06-2021	GAJIBUR RAHAMAN SEKH VS STATE OF WEST BENGAL	SANDIPAN DAS
4	WPA(P)/184/2021	24-06-2021	GOBARDHAN MANDAL VS UNION OF INDIA AND ORS.	SAJAL KUMAR GHOSH
5	FMAT/384/2021	24-06-2021	VASAV NARAYAN SAHGAL AND ANR. VS RAJA SAHA AND ORS.	SONI OJHA
6	CPAN/423/2021	24-06-2021	SUMAN SARKAR VS MANISHA DUTTASARKAR	RAJDEEP BHATTACHARYA
7	MAT/589/2021	24-06-2021	NIKHIL CHANDRA MAHATO VS STATE OF WEST BENGAL AND ORS.	BIVA PROSAD GHOSH
8	CO/1210/2021	24-06-2021	TARAK NATH ROY VS NANI SAHA AND ANR	DEBABRATA ROY
9	CO/1211/2021	24-06-2021	SMT KAKALI SUR NEE MANDAL VS SUDIP KUMAR SUR	UJJAL RAY
10	CO/1212/2021	24-06-2021	ANANDAMOY DAS@ANANDA MOHAN DAS VS TARAKESHWAR GUPTA AND ORS	SOUMO CHAUDHURY
11	CO/1213/2021	24-06-2021	SANDIP SENAPATI VS TRIDIP SENAPATI	SUBHAMAY DEWANJI
12	CO/1214/2021	24-06-2021	ANISUR RAHAMAN VS GOLAB MURSHED AND ORS	DYUTIMAN BANERJEE
13	CRR/1377/2021	24-06-2021	BROTIN DUTTA VS STATE OF WEST BENGAL	NAZIR AHMED
14	CRR/1378/2021	24-06-2021	HINDUJA LEYLAND FINANCE LTD VS STATE OF WEST BENGAL AND ANR	SAYAK RANJAN GANGULY
15	CRR/1379/2021	24-06-2021	HALDIA DOCK COMPLEX VS CONCAST INFRATECH LIMITED AND ANOTHER	AMIT KUMAR NAG
16	CRM/4291/2021	24-06-2021	SOUGATA SARKAR VS STATE OF WEST BENGAL	TIRTHESWAR DAS
17	CRM/4292/2021	24-06-2021	ARSADUL MONDAL VS STATE OF WEST BENGAL	ANGSHUMAN CHAKRABORTY
18	CRM/4293/2021	24-06-2021	HAZRAT SK VS STATE OF WEST BENGAL AND ANR	RAJESHWAR CHAKRABORTY
19	CRM/4294/2021	24-06-2021	MEGHAMALA BHATTACHARJEE VS STATE OF WEST BENGAL	MRINMOY CHATTERJEE
20	CRM/4295/2021	24-06-2021	HAZRAT SK. VS STATE OF WEST BENGAL AND ANR.	RAJESHWAR CHAKRABORTY
21	CRM/4297/2021	24-06-2021	KAUSHIK ADHIKARY @ KOUSHIK ADHIKARY VS STATE OF WEST BENGAL	NILADRI KHANRA
22	CRM/4298/2021	24-06-2021	VIKASH KUMAR SHAW VS STATE OF WEST BENGAL	Surajit Basu
23	CRM/4299/2021	24-06-2021	MOJIBAR SK @ MUJIBAR SK AND ANR. VS STATE OF WEST BENGAL	AMANUL ISLAM
24	CRM/4300/2021	24-06-2021	BIRU PODDAR VS STATE OF WEST BENGAL	AYANA DEY
25	CRM/4301/2021	24-06-2021	TARIKUL MONDAL VS STATE OF WEST BENGAL	AMANUL ISLAM
26	CRM/4302/2021	24-06-2021	ANANTA HALDAR VS STATE OF WEST BENGAL	DHANANJAY BANERJEE
27	CRM/4303/2021	24-06-2021	REJAUL MONDAL VS STATE OF WEST BENGAL	MAZHAR HOSSAIN CHOWDHURY
28	CRM/4304/2021	24-06-2021	RATAN MONDAL AND ANR VS STATE OF WEST BENGAL	SANDIP KUMAR MONDAL
29	CRM/4305/2021	24-06-2021	DIPAK SING@KELE SINGH VS STATE OF WEST BENGAL	KAUSTUV SHOME
30	CRM/4306/2021	24-06-2021	SUBHASIS MUKHERJEE VS STATE OF WEST BENGAL	TANMAY CHAUDHURY
31	CRM/4307/2021	24-06-2021	ASHIT SAHA@ASIT VS STATE OF WEST BENGAL	SAYAN MUKHERJEE
32	CRM/4308/2021	24-06-2021	ANOWAR HOSSAIN FAKIR @ BOTO VS STATE OF WEST BENGAL	TRINA MITRA
33	CRM/4309/2021	24-06-2021	ALPANA GHOSH VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS
34	CRM/4310/2021	24-06-2021	SHEIKH JAMAL HOSSAIN VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI
35	WPA/10776/2021	24-06-2021	ANMOL INDUSTRIES LTD AND ANR VS UNION OF INDIA AND ORS.	HIMANGSHU KUMAR ROY
36	WPA/10777/2021	24-06-2021	PEARL CORPORATION VS UNION OF INDIA AND ORS.	TAPAS DUTTA
37	WPA/10778/2021	24-06-2021	RAKHAL BERA @ RAKHAL CHANDRA BERA VS STATE OF WEST BENGAL AND ORS.	SUKANTA GHOSH
38	WPA/10779/2021	24-06-2021	RASIDA BIBI VS STATE OF WEST BENGAL AND ORS.	MD GOLAM NURE IMROHI
39	WPA/10780/2021	24-06-2021	SUBRATA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ROBIUL ISLAM
40	WPA/10781/2021	24-06-2021	MANORAMA MAJUMDER VS STATE OF WEST BENGAL AND ORS.	DIP JYOTI CHAKRABORTY
41	WPA/10782/2021	24-06-2021	MAMONI CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	ARGHYA CHAKRABARTI
42	WPA/10783/2021	24-06-2021	SWAPNA DHARA VS STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD

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43	WPA/10784/2021	24-06-2021	SAHADEV SADHUKHAN VS STATE OF WEST BENGAL AND ORS.	OINDRILA GHOSH
44	WPA/10785/2021	24-06-2021	RAVI KANT OJHA VS UCO BANK AND ORS	PRITHWISH KUMAR BASU
45	WPA/10786/2021	24-06-2021	BHASKAR GHOSH VS STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
46	WPA/10787/2021	24-06-2021	PROKASH CHANDRA MONDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	DEBABRATA MONDAL
47	WPA/10788/2021	24-06-2021	MIHIR MADAN PURAKAIT VS W.B.S.E.D.C.L. AND ORS	SAIKAT SEN
48	WPA/10789/2021	24-06-2021	ABHIJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
49	WPA/10790/2021	24-06-2021	MD SARIKUL ISLAM VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
50	WPA/10791/2021	24-06-2021	MAINUL ISLAM VS STATE OF WEST BENGAL AND ORS.	MD GOLA NURE IMROHI
51	WPA/10792/2021	24-06-2021	RASIDA BIBI VS STATE OF WEST BENGAL AND ORS.	MD GOLAM NURE IMROHI
52	WPA/10793/2021	24-06-2021	SELINA BIBI VS STATE OF WEST BENGAL AND ORS.	MD GOLAM NURE IMROHI
53	WPA/10794/2021	24-06-2021	SANKAR MAITY VS STATE OF WEST BENGAL AND ORS.	ASOK BANERJEE
54	WPA/10795/2021	24-06-2021	ANJALI MANDAL @ ANJALI BASU MANDAL VS UNION OF INDIA AND ORS.	BHASKAR SETH
55	WPA/10796/2021	24-06-2021	ARABINDA HALDER VS STATE OF WEST BENGAL AND ORS.	DEBABRATA MONDAL
56	WPA/10797/2021	24-06-2021	ASPEN REALCON P. LTD. VS WBHIDCO AND ORS.	ARUNABHA SOM
57	WPA/10798/2021	24-06-2021	MD SAIDUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR
58	WPA/10799/2021	24-06-2021	MD NEFAJUDDIN SK VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR
59	WPA/10800/2021	24-06-2021	DIPANWITA CHANDRA @ DIPANWITA CHANDRA BISWAS VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR
60	WPA/10801/2021	24-06-2021	SWAPAN KUMAR BHOWMICK VS STATE OF WEST BENGAL AND ORS.	ARUN NASKAR
61	WPA/10802/2021	24-06-2021	SWADES PAL AND OTHERS VS THE CHIEF ELECTION COMMISSIONER, ECI AND OTHERS	SPUMITRA DEB